

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1477  
ANSWERED ON:14.08.2013  
MOBILE NUMBER PORTABILITY  
Singh Shri Sushil Kumar

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has prescribed a time lag of seven working days for effecting Mobile Number Portability;
- (b) if so, the details thereof;
- (c) whether the time lag is linked to any security issues and if so, the details thereof;
- (d) whether the Government proposes to reduce this time lag to two hours as prevalent in various countries; and
- (e) if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) to (e) Keeping in view the operational requirements of law Enforcement Agencies, a maximum time period of seven working days for completion of a porting request in all licenses service areas except in the case of J&K, Assam and North East licensed service areas has been prescribed. In the case of J&K, Assam and North East, maximum time allowed for completion of a porting request has been prescribed is 15 working days. At present there is no proposal for reducing the time to 2 hours.